

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MITHIYA DEVELOPERS PRIVATE LTD.

1	Name of corporate debtor	Mithiya Developers Private Limited
2	Date of incorporation of corporate debtor	27-01-2012
3	Authority under which corporate debtor incorporated/ registered	Registrar of Companies, Mumbai
4	Corporate identity number / limited liability identity number of corporate debtor	U45206MH2012PTC226492
5	Address of the registered office and principal office (if any) of corporate debtor	Barvalia Group of Companies, Opp. Building No.161, Naidu Colony, Pant Nagar, Ghatkopar (East), Mumbai - 400075
6	Date of closure of insolvency resolution process	02-09-2019
7	Liquidation commencement date of corporate debtor	10-10-2019 (order copy received on 25-10-2019)
8	Name and the registration number of the insolvency professional acting as liquidator	Ravi Prakash Ganti Regn No: IBBI/PA-002/N00102/2017-18/10245
9	Address and email id of the liquidator as registered with the Board	Flat no 2, Ashiana CHS, Plot no 60-A, Sec-21, Kharghar, Navi Mumbai – 410210 Email: gantirp@gmail.com
10	Address and email id to be used for correspondence with the liquidator	401, Vashi Infotech Park, Behind Raghuleela Mall, Sec-30A, Vashi, Navi Mumbai - 400705 Email: gantirp@gmail.com
11	Last date for submission of claims	15-11-2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Mithiya Developers Pvt Ltd on 10th Oct 2019.

The stakeholders of Mithiya Developers Pvt Ltd are hereby called upon to submit their claims with proof, on or before 15th November 2019, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: **Ravi Prakash Ganti**

Date and Place:

Mumbai, 29th Oct 2019

